HIGH COURT OF JUDICATURE AT ALLAHABAD

MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

Mr. Santosh Kumar,
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112/MCPC/2026

Date: 31st January, 2026

To
The Registrar Generals,
All the High Courts of India

Sub: Extension of Identification Process.

Ref: Mediation for Nation 2.0

Madam/Sir,

With reference to the above captioned subject, it is to inform your good self that his Lordship, Hon'ble Chairman, MCPC, Supreme Court of India, has been pleased to extend the timeline for the exercise of identification of suitable cases for mediation under Mediation for Nation 2.0 Drive till 15th of February 2026.

In this context, your good self is requested to continue the exercise of identification of suitable cases for mediation under the Mediation for Nation 2.0 Drive till the 15th of February, 2026, and refer the identified cases to mediation simultaneously.

This is for your kind information and the needful.

Regards,

Santosh Kumar

Santosh Kumar
Secretary, MCPC